POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF

YOGYA ENTERPRISES LIMITED

("YOGYA" / "YEL"/"TARGET COMPANY"/"TC")

Registered Office: 203. Gupta Arcade. Shrestha Vihar. Delhi-110 092. | Phone No. +91-11-4376 3300 Email ID: md@yogya.co.in | Website: www.yogya.co.in

Open offer for acquisition of 9.10.000 Equity Shares of ₹ 10/- each representing 26.00 % of the total equity and voting share capital of the Target Company by Mr. Yatin Bhupendra Shah (Acquirer).

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirer, in connection with the offer made by the Acquirer in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer has appeared in Business Standard-English Daily- All editions, Business Standard-Hindi Daily-All editions, and Mumbai Lakshadeep. Marathi Daily Mumbai edition on 24.07.2019.

- 1. Name of the Target Company
- : Yogva Enterprises Limited
- 2. Name of the Acquirer
- Mr. Yatin Bhupendra Shah :
- 3. Name of the Manager to the Offer : 4. Name of the Registrar to the Offer :
- Navigant Corporate Advisors Limited **Bigshare Services Private Limited**
- 5. Offer Details :
 - a. Date of Opening of the Offer
 - b. Date of Closure of the Offer
- Friday, 30.08.2019 Monday, 16.09.2019 :

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- 6. Date of Payment of Consideration : Not Applicable as no shares tendered in open offer
- 7. Details of Acquisition

Sr. No.	Particular	Proposed in the Offer Document		Actual	
7.1.	Offer Price	₹ 22 per Equity Share		₹ 22 per Equity Share	
7.2.	Aggregate number of Shares tendered	9,10,000		Nil	
7.3.	Aggregate number of Shares accepted	9,10,000		Nil	
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	₹ 2,00,20,000.00		Nil	
7.5.	Shareholding of the Acquirer and PAC before Share Purchase Agreements (SPAs) and Public Announcement (No.& %)	1,52,000 (4.34%)		1,52,000 (4.34%)	
7.6.	Shares Acquired by way of Share Purchase Agreements (SPA) • Number • % Fully Diluted Equity Share Capital	8,86,000 (25.31%)		8,86,000 (25.31%)	
7.7.	Shares Acquired by way of Open offer • Number • % Fully Diluted Equity Share Capital	9,10,000 (26.00%)		Nil Nil	
7.8.	Shares Acquired after detailed Public Statement • Number of Shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post offer Shareholding of Acquirer and PAC • Number • % Fully Diluted Equity Share Capital	19,48,000 (55.66%)		10,38,000 (29.66%)	
7.10.	Pre and Post Offer Shareholding of Public Shareholder	Pre Offer	Post Offer	Pre Offer	Post Offer
	Number % Fully Diluted Equity Share Capital *On Post Preferential Paid Up Capital	24,62,000 (70.34%)	15,52,000 (44.34%)	24,62,000 (70.34%)	24,62,000 (70.34%)

8. The Acquirer and PAC accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI.

10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 19.08.2019

Issued by Manager to the Offer on behalf of the Acquirer

NAVIGANT CORPORATE ADVISORS LIMITED



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Place: Mumbai

Date: 19.09.2019

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